

(2023) 10 SIK CK 0026

In the Sikkim High Court

Case No : Regular First Appeal No. 01 Of 2022

Bharat Sanchar Nigam Limited (BSNL) & Ors

APPELLANT

Vs

Sashidhar Nepal

RESPONDENT

Date of Decision : 10-10-2023

Acts Referred:

Citation : (2023) 10 SIK CK 0026

Hon'ble Judges : Bhaskar Raj Pradhan, J

Bench : Single Bench

Advocate : Shreya Sharma, Manish Kumar Jain

Judgement

Bhaskar Raj Pradhan, J

The learned counsel appearing in proxy for Mr. Sajal Sharma, Advocate submits that Mr. Sajal Sharma has been recently appointed by the appellants. The previous counsel Mr. K. T. Tamang has accordingly issued a no objection certificate to them. It is requested that the Vakalatnama as well as the no objection certificate be allowed to be filed during the course of the day. Permitted. As Mr. Sajal Sharma, learned counsel is said to be out of station, list this matter on 24.11.2023.